THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RA-MESHWAR SAHU) : (a) and (b) A statement is laid on the Table of the House

STATEMENT

The Foreign Exchange Regulation Act, 1947 has been extended to Dadra and Nagar Haveli on the 1st July, 1965. A Notification has been issued on the 1st November, 1965, requiring all residents of these territories (other than foreign nationals temporarily resident therein) who hold foreign currency balances abroad to declare them (other than those held in Burma, Pakistan and Ceylon) as on 1st July, 1965 to the Reserve Bank of India before the 1st January, 1966. Persons who declare their balances by the due date are required to surrender only half the balances while the remaining half can be utilised for any of the approved purposes. This general permission is subject to the condition that the normal procedure of obtaining prior approval of the competent authorities will apply.

ASSISTANCE TO HOSPITALS

- ♦569. SHRI SITARAM JAIPURIA : Will the Minister of HEALTH be pleased to state .
- (a) whether any assistance was given to the military hospitals during the Indo Pak conflict; and
- (b) what facilities were given to civil hospitals where wounded jawans were given treatment?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) All assistance as required by the military authorities were given.

ALLOCATIONS FOR BEAS PROJECT

- •570. SHRI RAM SINGH: Will the Minister of IRRIGATION and POWER be pleased to state:
- (a) whether Government have taken any decision regarding the allocations for the next year for the Beas Project; and
 - (b) if so, the details thereof 7

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) No, Sir.

(b) Does not arise.

SALE OF FOREIGN EXCHANGE TO GOVERNMENT

♦572. SHRI M. C. SHAH: Will the Minister of FINANCE be pleased to State the number of persons resident in India holding foreign exchange within the country and abroad who have sold their foreign exchange to Government during the period from January to the end of October, 1965 7

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): 239 persons surrendered foreign exchange during this period.

QUARTERS IN R.K. PURAM FOR ARMY PERSONNEL I

- •574. SHRI RAM SINGH: Will the Minister of WORKS and HOUSING be pleased to state:
- (a) whether it is a fact that allotments already issued to government employees for Type IV quarters in Ramakrishnapuram, New Delhi have been suspended for making allotments to the army personnel and their families:
- (b) if so, for which categories of army personnel the allotment of these quarters have been earmarked: and
- (c) how many quarters will be allotted for the army personnel 7

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c) 263 quarters at Ramakrishnapuram, including 21 Type IV Quarters, have been placed at the disposal of the Ministry of Defence for accommodating the evacuated or separated families of service personnel. With the exception of one Type IV quarter, where occupation slip had to be withheld after the quarter had been accepted by a civilian officer, all others were vacant quarters. 45 more Type IV quarters are still required by the Ministry of Defence.